COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NO. 412 OF 2016 IN APPEAL NO. 193 OF 2016 & IA NOS. 413 & 414 OF 2016 & IA NO. 11 OF 2017

Dated: 8th November, 2017

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N.K. Patil, Judicial Member

In the matter of:

Raichur Sholapur Transmission Co. Ltd. ... Appellant(s)

Vs.

Power Grid Corporation of India Ltd. & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Ramji Srinivasan, Sr. Adv.

Mr. S.S. Gupta

Mr. Sahil

Counsel for the Respondent(s) : Mr. M.G. Ramachandran

Ms. Ranjitha Ramachandran

Ms. Poorva Saigal Mr. Shubham Arya Ms. Swapna Seshadri

Ms. Neha Garg

Ms. Rhea Luthra for R-2

Mr. Rishabh D. Singh for R-3

Mr. P.V. Dinesh

Ms. Arushi Singh for R-13

Mr. S. Vallinayagam for R-15

Mr. Sandeep Bajaj

Mr. Soayib Qureshi for R-23

ORDER

Issue notice in IA No. 11 of 2017. Dasti, in addition, is permitted. The learned counsel for the respondents may file reply on or before 23.11.2017 after serving copy on the other side. Thereafter, rejoinder, if any, may be filed after serving copy on the other side.

List the Application for Stay for hearing on **01.12.2017**.

(Justice N.K. Patil) Judicial Member (I. J. Kapoor) Technical Member

mk/vt